

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
Copies.

Report on :30-03-2026

**Date : 30.03.2026**

No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
17/2026	30.03.2026	ABLAPL-1648/2026	N SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-24	
18/2026	30.03.2026	ABLAPL-1393/2026	B SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-24	
19/2026	30.03.2026	ABLAPL-1410/2026	B BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-24	BAIL-1
20/2026	30.03.2026	ABLAPL-1776/2026	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-25	
21/2026	30.03.2026	ABLAPL-1780/2026	HK PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-25	BAIL-1
22/2026	30.03.2026	ABLAPL-1784/2026	MK SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-25	BAIL-2
23/2026	30.03.2026	ABLAPL-1788/2026	AK SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-25	
25/2026	30.03.2026	ABLAPL-1790/2026	SP SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-25	
26/2026	30.03.2026	WP (C) - 8638/2026	P.K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-24	WRIT BRANCH-
27/2026	30.03.2026	ABLAPL-1791/2026	S BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-25	
28/2026	30.03.2026	ABLAPL-1792/2026	SP SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-25	
30/2026	30.03.2026	ABLAPL-1794/2026	M MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-25	
31/2026	30.03.2026	ABLAPL-1796/2026	MR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-25	BAIL-2
32/2026	30.03.2026	ABLAPL-2222/2026	M MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-25	
33/2026	30.03.2026	ABLAPL-96/2026	A PATTANAIAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-26	
35/2026	30.03.2026	ABLAPL-509/2026	AK RANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-26	BAIL-2
36/2026	30.03.2026	ABLAPL-	SWAGAT KUMAR	C.O.	COURT NO.	Order Dtd. 2026-03-26	

		1169/2026	SAHU		3 OLD		
37/2026	30.03.2026	ABLAPL-1814/2026	S SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-26	
38/2026	30.03.2026	ABLAPL-1821/2026	HK PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-26	
39/2026	30.03.2026	ABLAPL-14767/2025	S CHOUDHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-26	
40/2026	30.03.2026	CRLMC-508/2026	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-04-10	
41/2026	30.03.2026	CMAPL-115/2025	T.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-03-24	
46/2026	30.03.2026	WP (C) - 7097/2026	S. K. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2026-04-06	WRIT BRANCH-
47/2026	30.03.2026	WP (C) - 5495/2026	P.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-25	WRIT BRANCH-
48/2026	30.03.2026	WP (C) - 8866/2026	B.SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-23	WRIT BRANCH-
49/2026	30.03.2026	WP (C) - 27146/2024	P.K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-23	
50/2026	30.03.2026	WP (C) - 36409/2025	M. M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-24	WRIT BRANCH-
51/2026	30.03.2026	WP (C) - 7738/2026	R.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-
52/2026	30.03.2026	WP (C) - 8839/2026	R.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-23	WRIT BRANCH-
53/2026	30.03.2026	WP (C) - 8836/2026	R.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-23	WRIT BRANCH-
54/2026	30.03.2026	WP (C) - 8882/2026	R.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-23	WRIT BRANCH-
55/2026	30.03.2026	WP (C) - 8875/2026	R.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-23	
56/2026	30.03.2026	WP (C) - 8874/2026	R.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-23	
57/2026	30.03.2026	WP (C) - 8584/2026	R. K.MUKHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-23	WRIT BRANCH-
58/2026	30.03.2026	WP (C) - 8987/2026	R. C. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-
59/2026	30.03.2026	WP (C) - 6840/2026	B. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-24	WRIT BRANCH-
60/2026	30.03.2026	ABLAPL-1708/2026	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-24	

51/2026	30.03.2026	WP (C) - 8837/2026	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-23	WRIT BRANCH-
52/2026	30.03.2026	WP (C) - 9165/2026	S. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-04-13	WRIT BRANCH-
53/2026	30.03.2026	WP (C) - 8663/2026	M.R. ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2026-03-25	WRIT BRANCH-
54/2026	30.03.2026	WP (C) - 2755/2025	M. DAS	C.O.	COURT NO. 17	Order Dtd. 2026-03-25	
56/2026	30.03.2026	CMP- 462/2026	S N GAYA	C.O.	COURT NO. 17	Order Dtd. 2026-03-25	
58/2026	30.03.2026	CMP- 461/2026	S N GAYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-25	
71/2026	30.03.2026	WP (C) - 7003/2023	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-26	WRIT BRANCH-
73/2026	30.03.2026	WP (C) - 9297/2026	P.K.DAS	C.O.	COURT NO. 1	Order Dtd. 2026-04-08	WRIT BRANCH-
83/2026	30.03.2026	ABLAPL- 1772/2026	J BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-25	BAIL-2
86/2026	30.03.2026	BLAPL- 12068/2025	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-26	
90/2026	30.03.2026	WP (C) - 8888/2026	S. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-26	WRIT BRANCH-
92/2026	30.03.2026	WP (C) - 8815/2026	S. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-26	WRIT BRANCH-
93/2026	30.03.2026	WP (C) - 8285/2026	S. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-26	WRIT BRANCH-
94/2026	30.03.2026	CRLA- 1256/2023	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL
95/2026	30.03.2026	WP (C) - 17660/2021	G S MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2026-03-11	WRIT BRANCH-
96/2026	30.03.2026	WP (C) - 35211/2025	P. L. MISHRA	C.O.	COURT NO. 5	Order Dtd. 2026-03-23	WRIT BRANCH-
97/2026	30.03.2026	CMP- 1095/2025	M. R. BARIK	C.O.	COURT NO. 5	Order Dtd. 2026-03-25	
98/2026	30.03.2026	CMP- 1096/2025	M. R. BARIK	C.O.	COURT NO. 5	Order Dtd. 2026-03-25	WRIT BRANCH-
99/2026	30.03.2026	FAO- 76/2021	SHARMISTHA SAMAL	C.O.	COURT NO. 5	Order Dtd. 2026-03-19	MISC. APPEAL SEC.

00/2026	30.03.2026	FAO-76/2021	D K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2026-03-19	MISC. APPEAL SEC.
01/2026	30.03.2026	FAO-302/2019	D K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2026-03-19	MISC. APPEAL SEC.
02/2026	30.03.2026	FAO-279/2019	D K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2026-03-19	MISC. APPEAL SEC.
04/2026	30.03.2026	WP (C) - 26004/2022	A DAS	C.O.	COURT NO. 5	Order Dtd. 2026-03-24	WRIT BRANCH (DIVISION BENCH-1)
05/2026	30.03.2026	WA-832/2024	B K SWAIN	C.O.	COURT NO. 5	Order Dtd. 2026-03-24	WRIT APPEAL
06/2026	30.03.2026	WA-832/2024	S N MALLICK	C.O.	COURT NO. 5	Order Dtd. 2026-03-24	WRIT APPEAL
07/2026	30.03.2026	WA-277/2024	T SWAIN	C.O.	COURT NO. 5	Order Dtd. 2026-03-26	WRIT APPEAL
09/2026	30.03.2026	WA-2135/2024	M R ROUTRAY	C.O.	COURT NO. 5	Order Dtd. 2026-03-26	
11/2026	30.03.2026	CMP-1135/2025	J.P.KAR	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	
13/2026	30.03.2026	CRLMC-5334/2025	RITURANJAN CHHOTARAY	C.O.	COURT NO. 8	Order Dtd. 2026-05-06	
20/2026	30.03.2026	WP (C) - 8316/2026	PK NAYAK	C.O.	COURT NO. 8	Order Dtd. 2026-03-25	WRIT BRANCH-
34/2026	30.03.2026	WP (C) - 13617/2021	J DASH	C.O.	COURT NO. 8	Order Dtd. 2026-03-25	WRIT BRANCH-
38/2026	30.03.2026	WP (C) - 33226/2025	JYOTIRMOY MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2026-03-24	
40/2026	30.03.2026	WP (C) - 8140/2026	PABITRA KUMAR DUTTA	C.O.	COURT NO. 8	Order Dtd. 2026-03-26	WRIT BRANCH (DIVISION BENCH-3)
45/2026	30.03.2026	WP (C) - 6232/2025	J. R. PUROHIT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-23	WRIT BRANCH-
57/2026	30.03.2026	CRLMC-427/2026	J.LENKA	C.O.	COURT NO. 6	Order Dtd. 2026-05-06	
58/2026	30.03.2026	CRLMC-979/2026	H.K.MOHANTA	C.O.	COURT NO. 6	Order Dtd. 2026-03-25	
59/2026	30.03.2026	CRLMC-5146/2025	D.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-05-07	
51/2026	30.03.2026	CRLMC-5334/2025	R.B.MISHRA	C.O.	COURT NO. 8	Order Dtd. 2026-05-06	

70/2026	30.03.2026	WP (C) - 9122/2026	S. BARIK	C.O.	COURT NO. 8	Order Dtd. 2026-03-26	WRIT BRANCH (DIVISION) BENCH-1
76/2026	30.03.2026	CRLMC- 4244/2024	K.C.SAMAL	C.O.	COURT NO. 8	Order Dtd. 2026-03-13	
77/2026	30.03.2026	WA- 404/2026	M K MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2026-03-16	
78/2026	30.03.2026	WP (C) - 7798/2026	S NAYAK	C.O.	COURT NO. 8	Order Dtd. 2026-03-26	WRIT BRANCH (DIVISION) BENCH-3
79/2026	30.03.2026	WP (C) - 7734/2026	T K NAYAK	C.O.	COURT NO. 8	Order Dtd. 2026-03-26	WRIT BRANCH-
81/2026	30.03.2026	WP (C) - 7394/2026	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-
83/2026	30.03.2026	WP (C) - 7376/2026	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	
86/2026	30.03.2026	WP (C) - 7268/2026	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-26	
87/2026	30.03.2026	WP (C) - 7268/2026	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-26	
88/2026	30.03.2026	WP (C) - 16836/2024	D K MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-19	WRIT BRANCH-
89/2026	30.03.2026	WP (C) - 9026/2026	S DAS	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	
91/2026	30.03.2026	WP (C) - 9032/2026	S DAS	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	
92/2026	30.03.2026	WP (C) - 9157/2026	S DAS	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	
93/2026	30.03.2026	WP (C) - 3769/2024	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	WRIT BRANCH-
94/2026	30.03.2026	WP (C) - 9160/2026	S DAS	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	
95/2026	30.03.2026	WP (C) - 9164/2026	S DAS	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	
96/2026	30.03.2026	WP (C) - 9168/2026	S DAS	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	
97/2026	30.03.2026	WP (C) - 9419/2026	S DAS	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	
98/2026	30.03.2026	WP (C) -	S DAS	C.O.	COURT NO.	Order Dtd. 2026-03-30	WRIT

		9420/2026			1		BRANCH-
99/2026	30.03.2026	WP (C) - 9421/2026	S DAS	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	
00/2026	30.03.2026	WP (C) - 9426/2026	S DAS	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANCH-
02/2026	30.03.2026	WP (C) - 9434/2026	S DAS	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	
05/2026	30.03.2026	WP (C) - 9436/2026	S DAS	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANCH (DIVISIO BENCH-1
06/2026	30.03.2026	WP (C) - 9486/2026	S DAS	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANCH-
07/2026	30.03.2026	WP (C) - 9488/2026	S DAS	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANCH-
08/2026	30.03.2026	WP (C) - 9492/2026	S DAS	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANCH-
09/2026	30.03.2026	WP (C) - 8915/2026	R.C. ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-03-26	WRIT BRANCH-
10/2026	30.03.2026	WP (C) - 8863/2026	S K SAHU	C.O.	COURT NO. 1	Order Dtd. 2026-03-26	
11/2026	30.03.2026	CRLREV- 631/2024	R.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-03-23	
12/2026	30.03.2026	WP (C) - 8913/2026	R.C. ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-03-26	WRIT BRANCH (DIVISIO BENCH-3
13/2026	30.03.2026	WP (C) - 8863/2026	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-26	
14/2026	30.03.2026	WP (C) - 543/2026	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-04-09	
15/2026	30.03.2026	WP (C) - 12009/2025	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	
17/2026	30.03.2026	WP (C) - 9177/2026	M.K.RATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-25	
18/2026	30.03.2026	WP (C) - 2893/2025	R.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-20	
19/2026	30.03.2026	WP (C) - 8531/2026	T.BAG	C.O.	CHIEF JUSTICE'S	Order Dtd. 2026-03-20	WRIT BRANCH

					COURT		(DIVISIONAL BENCH-1)
21/2026	30.03.2026	WP (C) - 6312/2026	G.D. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-24	WRIT BRANCH-
22/2026	30.03.2026	WP (C) - 4218/2026	L. D. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-24	
25/2026	30.03.2026	WP (C) - 8599/2026	S.SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-23	WRIT BRANCH-
26/2026	30.03.2026	WP (C) - 9128/2026	S.SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-25	WRIT BRANCH-
27/2026	30.03.2026	WP (C) - 34767/2025	P.L. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-25	WRIT BRANCH-
28/2026	30.03.2026	WP (C) - 9172/2026	P.K.JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-25	WRIT BRANCH-
30/2026	30.03.2026	WP (C) - 9187/2026	S.K.RATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-26	
33/2026	30.03.2026	WP (C) - 9021/2026	P.K. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-26	
34/2026	30.03.2026	WP (C) - 8966/2026	P N NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-30	WRIT BRANCH (DIVISIONAL BENCH-1)
36/2026	30.03.2026	WP (C) - 9024/2026	R.SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-26	
37/2026	30.03.2026	WP (C) - 8966/2026	R K MOHABHOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-30	WRIT BRANCH (DIVISIONAL BENCH-1)
38/2026	30.03.2026	WP (C) - 8997/2026	R.SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-26	WRIT BRANCH-
41/2026	30.03.2026	WP (C) - 6198/2026	S.SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-26	WRIT BRANCH-
43/2026	30.03.2026	WP (C) - 8966/2026	J DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-30	WRIT BRANCH (DIVISIONAL BENCH-1)
44/2026	30.03.2026	WP (C) - 9881/2026	AMIYA KUMAR MOHANTY	C.O.	COURT NO. 21	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISIONAL BENCH-2)
48/2026	30.03.2026	CRLA-297/2026	C.R.NAYAK	C.O.	COURT NO. 8	Order Dtd. 2026-07-07	

19/2026	30.03.2026	CRLMC-427/2023	P.R. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-23	CRIMINAL MISC
56/2026	30.03.2026	WP (C) - 9490/2026	J PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2026-03-31	WRIT BRANCH (DIVISION BENCH-1)
57/2026	30.03.2026	ABLAPL-1822/2026	PK BARIK	C.O.	COURT NO. 21	Order Dtd. 2026-03-26	BAIL-2
58/2026	30.03.2026	BLAPL-12452/2025	B DAS	C.O.	COURT NO. 21	Order Dtd. 2026-03-23	
59/2026	30.03.2026	ABLAPL-1819/2026	AK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-23	
71/2026	30.03.2026	ABLAPL-14518/2025	S BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-26	
73/2026	30.03.2026	CMP-1519/2025	K C PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-25	
74/2026	30.03.2026	CMP-1519/2025	D K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-25	
82/2026	30.03.2026	CMP-469/2026	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-25	
84/2026	30.03.2026	CRLA-232/2026	ARUN KUMAR NAYAK	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	
16/2026	30.03.2026	WP (C) - 7121/2026	BIDYADHAR SAHU	GENERAL		Judgement Dtd. 2026-03-25	WRIT BRANCH (DIVISION BENCH-2)
24/2026	30.03.2026	WP (C) - 5183/2022	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2026-03-10	WRIT BRANCH-
29/2026	30.03.2026	WP (C) - 5186/2022	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2026-03-10	WRIT BRANCH-
34/2026	30.03.2026	WP (C) - 32049/2022	PRAVAT CHANDRA BEHERA	GENERAL		Entire Brief	WRIT BRANCH-
42/2026	30.03.2026	WP (C) - 5189/2022	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2026-03-10	WRIT BRANCH-
43/2026	30.03.2026	WP (C) - 3320/2025	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2026-02-09	WRIT BRANCH-
44/2026	30.03.2026	WP (C) - 8774/2026	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2026-03-26	WRIT BRANCH-
45/2026	30.03.2026	WP (C) - 25779/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-02-26	

08/2026	30.03.2026	WP (C) - 10552/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-17	WRIT BRANCH-
10/2026	30.03.2026	WP (C) - 10556/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-17	WRIT BRANCH-
12/2026	30.03.2026	CRLA- 297/2026	ASUTOSH ROUT	GENERAL		Order Dtd. 2026-03-26	
14/2026	30.03.2026	BLAPL- 117/2026	SMRUTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-02-12	
15/2026	30.03.2026	WP (C) - 3625/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-03-10	WRIT BRANCH-
16/2026	30.03.2026	CRLMC- 880/2026	CHHABILAL NIAL	GENERAL		Order Dtd. 2026-03-23	
17/2026	30.03.2026	WP (C) - 18578/2025	SWARUP NAYAK	GENERAL		Entire Document	WRIT BRANCH-
18/2026	30.03.2026	WP (C) - 10547/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-17	WRIT BRANCH-
19/2026	30.03.2026	WP (C) - 18580/2025	ABHISHEK SAHOO	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH-1
11/2026	30.03.2026	WA- 2522/2024	KHAGESWAR KHATUA	GENERAL		Order Dtd. 2026-03-26	
19/2026	30.03.2026	WP (C) - 3887/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-03-25	WRIT BRANCH-
15/2026	30.03.2026	WP (C) - 15740/2024	B K DAS	GENERAL		Counter	WRIT BRANCH-
20/2026	30.03.2026	WP (C) - 9277/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-03-26	WRIT BRANCH-
23/2026	30.03.2026	WP (C) - 9281/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-03-26	WRIT BRANCH-
24/2026	30.03.2026	WA- 2958/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-08	WRIT APPEAL
29/2026	30.03.2026	WP (C) - 28027/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-09-16	WRIT BRANCH-
10/2026	30.03.2026	WA- 2952/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-08	WRIT APPEAL
15/2026	30.03.2026	WP (C) - 28031/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-09-16	WRIT BRANCH-

47/2026	30.03.2026	CRLMC-5073/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-12-02	CRIMINAL MISC
50/2026	30.03.2026	WP (C) - 17483/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-01	WRIT BRANCH-
51/2026	30.03.2026	WP (C) - 23322/2025	BIKASH RANJAN OJHA	GENERAL		Entire Order	WRIT BRANCH-
53/2026	30.03.2026	WP (C) - 28030/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-09-16	WRIT BRANCH-
54/2026	30.03.2026	WA-2962/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-08	WRIT APPEAL
56/2026	30.03.2026	WP (C) - 28025/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-09-16	WRIT BRANCH-
57/2026	30.03.2026	WP (C) - 25306/2025	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-03-26	WRIT BRANCH-
59/2026	30.03.2026	WA-2963/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-08	WRIT APPEAL
60/2026	30.03.2026	WP (C) - 10560/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-17	WRIT BRANCH-
61/2026	30.03.2026	WP (C) - 9573/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-03-30	WRIT BRANCH-
62/2026	30.03.2026	ABLAPL-1840/2026	APURBA DAS	GENERAL		Order Dtd. 2026-03-30	
63/2026	30.03.2026	WP (C) - 9285/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-03-26	
64/2026	30.03.2026	WP (C) - 9282/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-03-26	WRIT BRANCH (DIVISION BENCH-2)
65/2026	30.03.2026	WP (C) - 9281/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-03-26	WRIT BRANCH-
65/2026	30.03.2026	WP (C) - 33159/2025	S.K.MOHARANA	GENERAL		Order Dtd. 2025-11-26	
67/2026	30.03.2026	WP (C) - 23332/2025	S.K.ROUTRAY	GENERAL		Order Dtd. 2026-04-15	
69/2026	30.03.2026	CONTC-4808/2024	S.K.MOHARANA	GENERAL		Order Dtd. 2025-08-14	CONTEMPORARY
70/2026	30.03.2026	CONTC-888/2026	A.K.PANDA	GENERAL		Order Dtd. 2026-03-26	CONTEMPORARY
72/2026	30.03.2026	WP (C) - 18179/2024	P.K.MISHRA	GENERAL		Order Dtd. 2026-03-17	WRIT BRANCH (DIVISION BENCH-1)
74/2026	30.03.2026	WP (C) - 8790/2026	S.S.PASAYAT	GENERAL		Order Dtd. 2026-03-20	

75/2026	30.03.2026	WP (C) - 8551/2026	S.S.PASAYAT	GENERAL		Order Dtd. 2026-03-23	
76/2026	30.03.2026	WP (C) - 5984/2026	T.BAG	GENERAL		Order Dtd. 2026-03-26	WRIT BRANCH-
77/2026	30.03.2026	WP (C) - 6874/2022	K.PARIDA	GENERAL		Order Dtd. 2022-11-25	WRIT BRANCH-
78/2026	30.03.2026	WP (C) - 8881/2026	B.DAS	GENERAL		Order Dtd. 2026-03-25	WRIT BRANCH-
79/2026	30.03.2026	WP (C) - 8110/2026	B.DAS	GENERAL		Order Dtd. 2026-03-24	
80/2026	30.03.2026	WP (C) - 8110/2026	B.DAS	GENERAL		Order Dtd. 2026-03-24	
81/2026	30.03.2026	WP (C) - 20682/2012	S.S.PRADHAN	GENERAL		Order Dtd. 2026-02-11	WRIT BRANCH-
82/2026	30.03.2026	CRLMP- 29/2026	R.K.NAYAK	GENERAL		Order Dtd. 2026-03-26	
84/2026	30.03.2026	CRLA- 247/2026	A MOHANTY	GENERAL		Order Dtd. 2026-03-24	
85/2026	30.03.2026	WP (C) - 8742/2026	B.B.RAY	GENERAL		Order Dtd. 2026-03-23	WRIT BRANCH (DIVISIO BENCH-3
87/2026	30.03.2026	JCRLA- 24/2012	Y.DAS	GENERAL		Order Dtd. 2023-09-14	CRIMINAL APPEAL
88/2026	30.03.2026	WP (C) - 7616/2026	D.K.BEHERA	GENERAL		Order Dtd. 2026-03-17	WRIT BRANCH-
89/2026	30.03.2026	WP (C) - 24522/2024	T.MISHRA	GENERAL		Order Dtd. 2024-11-08	
91/2026	30.03.2026	CMP- 543/2026	A.K.MOHANTY	GENERAL		Order Dtd. 9999-12-31	
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91/2026	30.03.2026	WP (C) - 1590/2020	P.K.BEHERA	GENERAL		Order Dtd. 2021-04-13	WRIT BRANCH (DIVISIO BENCH)
92/2026	30.03.2026	WP (C) - 22601/2021	P.K.BEHERA	GENERAL		Order Dtd. 2021-08-06	WRIT BRANCH (DIVISIO BENCH)
93/2026	30.03.2026	WP (C) - 12187/2010	R.C.MISHRA	GENERAL		Order Dtd. 2014-01-02	

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25/2026	30.03.2026	CRLREV-390/2016	R.K.BEHERA	GENERAL		Order Dtd. 2024-02-07	CRIMINAL REVISION
26/2026	30.03.2026	ABLAPL-1854/2026	S.N.MISHRA	GENERAL		Order Dtd. 2026-03-30	
27/2026	30.03.2026	CONTC-1492/2026	B.DAS	GENERAL		Order Dtd. 2026-03-20	
28/2026	30.03.2026	MATA-73/2020	N.ROUT	GENERAL		Order Dtd. 2021-09-19	FIRST APPEAL
29/2026	30.03.2026	LAA-18/2022	P.K.ROUTRAY	GENERAL		Order Dtd. 2026-01-06	FIRST APPEAL
30/2026	30.03.2026	CONTC-1574/2026	A.K.DAS	GENERAL		Order Dtd. 2026-03-20	
31/2026	30.03.2026	CRLMC-2589/2022	B.R.DALAI	GENERAL		Order Dtd. 2026-03-20	CRIMINAL MISC
32/2026	30.03.2026	WP (C) - 7119/2026	S.R.SAHOO	GENERAL		Order Dtd. 2026-03-17	WRIT BRANCH-
33/2026	30.03.2026	FAO-390/2019	R.K.MAHABHOI	GENERAL		Order Dtd. 9999-12-31	MISC. APPEAL SEC.
35/2026	30.03.2026	WP (C) - 1637/2012	J.SAHOO	GENERAL		Order Dtd. 2018-07-17 Petition,Annexure,Misc.case,	
36/2026	30.03.2026	CRLREV-1048/2025	A.SUNDARAY	GENERAL		Order Dtd. 2026-03-30	
37/2026	30.03.2026	WP (C) - 18478/2023	A.K.BISWAL	GENERAL			WRIT BRANCH-
39/2026	30.03.2026	WP (C) - 1870/2024	A.K.BISWAL	GENERAL		Order Dtd. 2024-01-31	WRIT BRANCH-
42/2026	30.03.2026	TRP (C) - 456/2025	SR BARIK	GENERAL		Order Dtd. 2026-05-04	
43/2026	30.03.2026	CONTC-257/2024	A.K.BISWAL	GENERAL		Order Dtd. 2024-03-18	
44/2026	30.03.2026	CONTC-1605/2026	G ROUT	GENERAL		Order Dtd. 2026-03-20	
46/2026	30.03.2026	WP (C) - 25343/2023	A.K.BISWAL	GENERAL		Order Dtd. 2023-08-11	WRIT BRANCH-
47/2026	30.03.2026	WP (C) - 632/2026	B DAS	GENERAL		Order Dtd. 2026-02-26	WRIT BRANCH-
48/2026	30.03.2026	CONTC-1605/2026	G ROUT	GENERAL		PetitionAnnexure,	
50/2026	30.03.2026	WP (C) - 10142/2007	P.K.NAYAK	GENERAL		Order Dtd. 2019-09-05	WRIT BRANCH (DIVISION BENCH-3
51/2026	30.03.2026	WP (C) - 4884/2020	RC MISHRA	GENERAL		Order Dtd. 2022-09-24	WRIT BRANCH (DIVISION BENCH)

52/2026	30.03.2026	CMP-717/2025	B.DAS	GENERAL		Order Dtd. 2026-02-03	
53/2026	30.03.2026	WP (C) - 16099/2014	RC MISHRA	GENERAL		Order Dtd. 2017-07-19	WRIT BRANCH-
54/2026	30.03.2026	WP (C) - 6149/2026	BN SAHU	GENERAL		Order Dtd. 2026-03-30	WRIT BRANCH-
55/2026	30.03.2026	WP (C) - 10142/2007	P.K.NAYAK	GENERAL		Annexure	WRIT BRANCH (DIVISI BENCH-3
56/2026	30.03.2026	WP (C) - 7385/2005	KC SAHOO	GENERAL		Order Dtd. 2005-07-25	
50/2026	30.03.2026	WP (C) - 10493/2009	K CH SAHOO	GENERAL		Order Dtd. 2009-08-26	
52/2026	30.03.2026	ABLAPL-1851/2026	S.DAS	GENERAL		Order Dtd. 2026-03-30	
53/2026	30.03.2026	WP (C) - 34885/2025	SK BISWAL	GENERAL		Order Dtd. 2025-12-18	WRIT BRANCH-
54/2026	30.03.2026	WP (C) - 8101/2026	P.K.DAS	GENERAL		Order Dtd. 2026-03-16	WRIT BRANCH-
55/2026	30.03.2026	ABLAPL-1827/2026	PS DAS	GENERAL		Order Dtd. 2026-03-30	BAIL-2
56/2026	30.03.2026	WP (C) - 29365/2025	T.K.MISHRA	GENERAL		Order Dtd. 2026-01-16	WRIT BRANCH (DIVISI BENCH-3
57/2026	30.03.2026	ABLAPL-1743/2026	MK PANI	GENERAL		Order Dtd. 2026-03-25	
58/2026	30.03.2026	RSA-420/2015	S.PANDA	GENERAL		Order Dtd. 2024-02-07	SECOND APPEAL
59/2026	30.03.2026	ABLAPL-2877/2026	MR DAS	GENERAL		Order Dtd. 2026-04-07	BAIL-2
71/2026	30.03.2026	EXP-11/2026	P.K.SWAIN	GENERAL		Order Dtd. 2026-03-25	
72/2026	30.03.2026	CMAPL-241/2025	PK NAYAK	GENERAL		Order Dtd. 2026-03-25	
73/2026	30.03.2026	WP (C) - 12254/2012	J SAHOO	GENERAL		Order Dtd. 2018-07-31	
74/2026	30.03.2026	WP (C) - 807/2007	J SAHOO	GENERAL		PetitionAnnexure,	

75/2026	30.03.2026	WP (C) - 19767/2011	R DAS	GENERAL		PetitionAnnexure,	
80/2026	30.03.2026	WP (C) - 18092/2013	R DAS	GENERAL		Order Dtd. 2015-04-15	
82/2026	30.03.2026	WA- 1854/2025	SUBAS SAMAL	GENERAL		Order Dtd. 2026-03-23	
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90/2026	30.03.2026	WP (C) - 9028/2026	S DAS	GENERAL		Order Dtd. 2026-03-30	WRIT BRANCH-
91/2026	30.03.2026	WP (C) - 19173/2011	R DAS	GENERAL		Order Dtd. 2011-07-26	
93/2026	30.03.2026	WP (C) - 25276/2012	R DAS	GENERAL		Order Dtd. 2014-02-21	
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96/2026	30.03.2026	JCRLA- 9/2012	SUDHANSU KUMAR KAR	GENERAL		Order Dtd. 2022-10-20	CRIMINA. APPEAL
98/2026	30.03.2026	WP (C) - 18373/2012	J P KAR	GENERAL		Order Dtd. 2015-03-12	
99/2026	30.03.2026	CRLMC- 529/2015	MADAN DAS	GENERAL		Order Dtd. 2021-10-05	CRIMINA. MISC
100/2026	30.03.2026	CRLMC- 530/2015	MADAN DAS	GENERAL		Order Dtd. 2021-10-05	CRIMINA. MISC
101/2026	30.03.2026	CRLA- 525/2025	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2026-05-07	
102/2026	30.03.2026	FAO- 586/2018	R K MOHABHOI	GENERAL		PetitionAnnexure,Entire Order,	MISC. APPEAL SEC.
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105/2026	30.03.2026	WP (C) - 9468/2026	D. D. NAIK	GENERAL		Order Dtd. 2026-03-30	WRIT BRANCH-
106/2026	30.03.2026	JCRLA- 74/2008	SUDHANSU KUMAR KAR	GENERAL		Order Dtd. 2023-11-28	CRIMINA. APPEAL
107/2026	30.03.2026	WP (C) - 18021/2008	U.DAS	GENERAL		Order Dtd. 2009-01-13	
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109/2026	30.03.2026	BLAPL- 7721/2024	D.K.NAIK	GENERAL		Order Dtd. 2024-12-24	BAIL-1
110/2026	30.03.2026	RSA-3/2026	J P KAR	GENERAL		Order Dtd. 2026-03-30	
111/2026	30.03.2026	WA-	U.K.PANDA	GENERAL		Order Dtd. 2026-03-16	

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78/2026	30.03.2026	WP (C) - 8457/2026	J P KAR	GENERAL		Order Dtd. 2026-06-29	
79/2026	30.03.2026	BLAPL- 5887/2024	D.P.DASH	GENERAL		Order Dtd. 2024-09-18	
80/2026	30.03.2026	WP (C) - 8466/2026	J P KAR	GENERAL		Order Dtd. 2026-03-24	WRIT BRANCH-
81/2026	30.03.2026	CMP- 497/2026	P.K.BEHERA	GENERAL		Order Dtd. 2026-03-30	
83/2026	30.03.2026	WP (C) - 23322/2025	S K ROUTRAY	GENERAL		Entire Order	WRIT BRANCH-
84/2026	30.03.2026	WP (C) - 3460/2026	A.BHOI	GENERAL		Order Dtd. 2026-03-24	
85/2026	30.03.2026	WP (C) - 10434/2025	JYOTIRANJAN SAHOO	GENERAL		Order Dtd. 2026-01-22	WRIT BRANCH-
86/2026	30.03.2026	ABLAPL- 8007/2024	M.R.PADHI	GENERAL		Order Dtd. 2024-08-09	
87/2026	30.03.2026	CONTC- 2202/2025	RAKESH SAHOO	GENERAL		Order Dtd. 2025-05-16	
88/2026	30.03.2026	CONTC- 2202/2025	RAKESH SAHOO	GENERAL		Order Dtd. 2025-05-16	
89/2026	30.03.2026	ABLAPL- 8005/2024	M.R.PADHI	GENERAL		Order Dtd. 2024-08-09	
90/2026	30.03.2026	WP (C) - 17505/2024	M K MOHANTY	GENERAL		Order Dtd. 2026-02-18	WRIT BRANCH (DIVISI BENCH-3
91/2026	30.03.2026	WP (C) - 7620/2015	P PANDA	GENERAL		Order Dtd. 2019-02-04	WRIT BRANCH (DIVISI BENCH)
92/2026	30.03.2026	WP (C) - 7135/2024	P K BARIK	GENERAL		PetitionAnnexure,Entire Order,	WRIT BRANCH-
93/2026	30.03.2026	CRLMC- 2237/2025	J P KAR	GENERAL		Order Dtd. 2026-01-21	
94/2026	30.03.2026	WP (C) - 12418/2022	U C SAHOO	GENERAL		Order Dtd. 2025-10-13	WRIT BRANCH (DIVISI BENCH-1
95/2026	30.03.2026	CRLMC- 2237/2025	J P KAR	GENERAL		Order Dtd. 2026-01-21	
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09/2026	30.03.2026	CRLMC-4860/2025	S SAHU	GENERAL		Order Dtd. 2026-03-13	
00/2026	30.03.2026	WP (C) - 26225/2025	G C BARIK	GENERAL		Order Dtd. 2025-11-26	
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**N I C (Software Team)**